

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/1244/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 15th February, 2023.

Sub:- **Casual leave.**

Ref:- DJCH.I-5/2023/384 Dated 13.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.02.2023**, as prayed for.

The Addl. District & Sessions Judge, Chirang, Kajalgaon would remain in charge of your Court & office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/1245/A, dated 15.02.2023

Copy to:

- ✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)